

(c) Does the omission mean abandonment of those projects and if so, why and for how long or for good?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) and (c). The following post-1945 surveys, parts of which fall within the State of Orissa, were omitted:—

- (i) Raipur-Jagadapur-Jeypore.
- (ii) Naupada-Gunupur-Conversion, and

(iii) Jeypur-Katavalasa.

It has been decided to indicate only such projected lines, estimates for which have been sanctioned or are under construction.

#### AJMER RAILWAY WORKSHOPS

**811. Shri U. M. Trivedi:** Will the Minister of Railways be pleased to state:

(a) whether the Railway workshops at Ajmer ever manufactured any block instrument for Tyer's tablet No. 11 and if so, when;

(b) whether any orders have been placed in the United Kingdom for the supply of these and if so, why; and

(c) whether there is any difficulty in the manufacture of this safety device in India?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The Tyer's tablet instrument No. 11 has never been manufactured at Ajmer.

(b) Yes. Tyer's No. 11 instruments have been ordered from the United Kingdom which is at present the only source of supply.

(c) It would be uneconomic at present to manufacture this instrument in India.

#### VENDING CONTRACTS (COMMITTEE)

**812. Shri B. N. Roy:** Will the Minister of Railways be pleased to state:

(a) whether the Committee appointed about three years ago for examining the system of vending and other allied matters at Railway Stations in N.E. Railway has given its Report;

(b) if the answer to part (a) above be in the affirmative, whether its Report will be implemented this year; and

(c) whether the licensing system of vending-contract will be replaced by tender system?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) Some of the measures recommended in the Report of the Committee are already in force. Other recommendations of the Committee are not acceptable to Government.

(c) No. There is no proposal at present to replace the licensing system by the tender system in the award of vending contracts.

#### KANGANI SYSTEM OF LABOUR

**813. Shri K. C. Sodhia:** (a) Will the Minister of Labour be pleased to state the main evils arising out of Kangani system of Labour Recruitment in South India?

(b) For what industries is this system of recruitment made?

(c) What measures have been adopted to check them and with what success?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (c). According to the information available, the Kangani system of labour recruitment is in vogue only in plantations in South India. A statement showing the main evils of the system and the measures for checking them which were recommended to the State Governments concerned for adoption with effect from the beginning of the year with the co-operation of the Industry is laid on the Table of the House. [See Appendix VIII, annexure No. 7].

The State Governments have been requested to furnish reports early next year stating to what extent the evils have been removed or reduced as a result of these measures after watching their working for one year.

#### COAL

**814. Shri N. P. Sinha:** (a) Will the Minister of Railways be pleased to state what is the procedure adopted by the Railways for buying coal for their own consumption?

(b) Which collieries are preferred for the purpose?

(c) At what price are the different varieties of coal purchased?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). Based on the estimated requirements of the Railways, a programme for the supply of coal for Loco use is drawn up by the Chief